

Annexure – 7

Name of the corporate debtor: City Mall Developers Private Limited; Date of commencement of CIRP: 08/03/2022; List of creditors as on: 30/03/2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if Any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	The Principal Commissioner, CGST & Central Excise, GST Bhawan, Dhantari Road, Tikrapara, Raipur, (C.G.) 492001.	CHHATTISGARH	Ministry of Finance, Department of Revenue, Central Board of Indirect Taxes & Customs, Zone-Bhopal, Commissionerate - Raipur. Office of the Principal Commissioner, CGST & Central Excise, Raipur. (C.G.)	21.03.2022	79,92,225/-	0	UNSECURED	0	0	0	0	0	0	0	79,92,225/-	Observation has been made to the concerned department for which reply is yet to be received.
TOTAL					79,92,225/-	0		0	0	0	0	0	0	0	79,92,225/-	



Sajjan Kumar Dokania

Resolution Professional